

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-17/2004/3315/A

From :- Smti. Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Nirmali Talukdar,
District & Sessions Judge,
Kokrajhar.

Dated Guwahati, the 23rd May, 2025.

Sub:- **Station leave.**

Ref:- Letter No.DJK./I-5/2025/985, dtd. 20.05.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, from the evening of 22.05.2025 till the morning of 26.05.2025**, as prayed for. The CJM, Kokrajhar, and in his absence, the i/c CJM, Kokrajhar will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-17/2004/3316/A, dated, 23-05-2025

Copy to:

✓ The Project Manager, Gauhati High Court.

23.05.25

JT. REGISTRAR (VIGILANCE)

Sd/-